

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) NO.324/2020**

In the matter of:

Rajendra Kumar Tekriwal

Appellant

Vs

Bank of Baroda

Respondent

Mr. Manoj Munshi, Advocate for Appellant.

Mr. Amit Mahaliyan, Advocate for R1 (Bank of Baroda)

**ORDER**

**(Through Virtual Mode)**

**28.07.2020-** At the request of the Learned Counsels for the Appellant and Respondent (Bank of Baroda) to apprise about the factum of 'settlement', the matter is adjourned to **10.8.2020**.

**(Justice Venugopal M)  
Member (Judicial)**

**(Balvinder Singh)  
Member (Technical)**

**(Ms Shreesha Merla)  
Member (Technical)**

**Bm/nn**